

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 117 OF 2017, APPEAL NO. 118 OF 2017
APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017,
APPEAL NO. 120 OF 2017 & APPEAL NO. 121 OF 2017**

Dated: 29th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 117 OF 2017

**North Bihar Power Distribution Company Ltd. Appellant(s)
Vs.
Bihar Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. Raunak Jain
Mr. Vishvendra Tomar
Ms. Stuti Krishan for R-1

APPEAL NO. 118 OF 2017

**South Bihar Power Distribution Company Ltd. Appellant(s)
Vs.
Bihar Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan

Mr. Raunak Jain
 Mr. Vishvendra Tomar
 Ms. Stuti Krishan for R-1

APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017
APPEAL NO. 120 OF 2017, APPEAL NO. 121 OF 2017

Bihar Industries Association
Vs.

.... **Appellant(s)**

Bihar Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Kumar Dubey
 Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
 Mr. Raunak Jain
 Mr. Vishvendra Tomar
 Ms. Stuti Krishan for R-1

Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Ranjitha Ramachandran for R-2

ORDER

We have heard learned counsel for the parties in Appeal Nos. 117 & 118 of 2017.

List these matters for further hearing on **30.08.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson